

**HIGH COURT OF TRIPURA
AGARTALA.**

No.F. 44(14) –HC/2016/24546 Dated, Agartala, the 20th December, 2016

NOTIFICATION

In pursuance of the direction of the Hon'ble Supreme Court of India in paragraph 33(f) of the Judgment & Order dated 08.11.2016 passed in Voluntary Health Association of Punjab (Regd) Vrs. Union of India & Others (Writ Petition (Civil) Nos. 349 of 2006 & 575 of 2014), Hon'ble the Chief Justice of the High Court of Tripura has been pleased to order that henceforth all Courts trying cases under '*The Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994*' within the jurisdiction of the High Court shall be treated as Fast Track Courts for purpose of trial of such cases and all such cases shall be disposed of within a time frame of one year from the date of institution of such case.

By order,

Sd/-
(S.G.Chattopadhyay)
Registrar General

Memo. No.F.44(14) –HC/2016/24547-70 Dated, Agartala, the 20th December, 2016

Copy to:-

1. The Secretary-General, Supreme Court of India, New Delhi. This refers to the D. No.2534/06 SC/PIL(W) dated 25.11.2016 of the Assistant Registrar PIL(WRIT), Supreme Court of India, New Delhi.
2. The Chief Secretary, Government of Tripura, Agartala.
3. The LR & Secretary, Law Department, Government of Tripura, Agartala.
4. The Secretary, Health Department, Government of Tripura, Agartala.
5. The Registrar (Vigilance), High Court of Tripura, Agartala.
6. The Registrar (Judicial), High Court of Tripura, Agartala.
7. The District & Sessions Judge, West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar / South Tripura Judicial District, Belonia / North Tripura Judicial District, Dharmanagar / Gomati Judicial District, Udaipur with a request to circulate the same among the Judicial Officers within their respective jurisdiction.

8. The Judge, Family Court, Agartala, West Tripura Judicial District/ Udaipur, Gomati Judicial District / Kailashahar, Unakoti Judicial District with a request to circulate the same among the Judicial Officers of their respective jurisdiction.
9. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala.
10. The Registrar (Admn.), High Court of Tripura, Agartala.
11. The Joint Registrar, High Court of Tripura, Agartala.
12. All Deputy Registrars, High Court of Tripura, Agartala.
13. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala.
14. The Secretary to the Registrar General, High Court of Tripura, Agartala.
15. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the same in the official website of the High Court of Tripura.
16. File No.F.42(5)-HC/ 16



REGISTRAR GENERAL